### CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

#### T.A. No. 62/2751/2021



1.

This the 13th day of May, 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) **HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Vimal Ji Pendita aged 51 years, son of late Madhusudhan Lal Pendita Resident of Chattagul, Chaklip[ora, via Achabal, Anantnag, Kashmir .....Applicant (Advocate:- Mr. A M Khan-Not Present) Versus Chairman, Oriental Insurance Company, A25/27, Asif Ali Road, New Delhi-110002 and 38 ors. .....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

# ORDER [ORAL]

#### (Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This TA (TA No. 2751/2021) arises out of an SWP No. 864/2014 nwherein relief from Oriental Insurance Company has been sought. Oriental Insurance Company does not come within the jurisdiction of this Tribunal. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

(ANAND MATHUR) MEMBER (A)

(RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun